

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3318-JK (LD) of 2026

DATED:- 06 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 06.03. 2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz

Annexure to the Government Order No.3318– JK (LD) of 2026 dated 06.03.2026

S.no	Case title	OIC
1.	O.A No.1948/2025 Mohan Lal V/S UT of J&K & Ors.	Sh. Varun Gupta, Assistant Registrar Cooperative Societies, Ghordi. 9871894499 dyrcsa@gmail.com
2.	SWP No. 2024 Lal Singh & Ors. V/S UT of J&K & Ors.	Mr. Ashok Kumar Assistant Registrar (Hqr) in O/o Joint Registrar Audit, Jammu 8491997510 cooperativeauditjammu@gmail.com
3.	WPC (C) 171/2026 Rita Damir V/S UT of J&K & Ors	Sh. Varun Gupta, Jammu Assistant Registrar Cooperative Societies, Srinagar. Ghordi 9871894499 dyrcsa@gmail.com

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